## GOVERNMENT OF INDIA LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO:1344
ANSWERED ON:02.08.2010
REHABILITATION OF RESCUED CHILD LABOURERS
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## Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has achieved the goal of "The end of Child labour-within reach" as pronounced in ILO Global Report 2006;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) the funds allocated, released and expenditure incurred by the Government for rehabilitation and education of rescued child labourers under various welfare schemes during each of the last three years and the current year, State-wise and scheme-wise?

## **Answer**

## MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT)

(a) to (c): Government is committed to elimination of child labour in all its forms. However, Child Labour is being a socio-economic problem, which needs sustained efforts over a long period of time. Considering the nature and magnitude of the problem, government is following a sequential approach of first covering the children working in hazardous occupations/ processes. Government is implementing the National Child Labour Project (NCLP) Scheme for the rehabilitation of children withdrawn from work. Under the Scheme, children withdrawn from work are enrolled into special schools where they are provided with bridging education, vocational training, stipend, nutrition and health care facilities etc. Funds released under the NCLP scheme for the last three years and current year, State-wise are at Annexure.